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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 719 of 1992.

Between

Dated: 9.9.1992.

1. Abdul Rasheed. ✓
2. Mohd. Yousufuddin. ✓
3. I. Ram Reddy. ✓

...
And

Applicants

1. The Superintendent of Post Offices, Mahabubnagar Division, Mahabubnagar. ✓
2. The Post Master General, Hyderabad Region, Hyderabad.
3. The Chief Post Master, General, Andhra Pradesh, Hyderabad. ✓

...

Respondents.

Counsel for the Applicants
Counsel for the Respondents

: Sri. K.Venkateswara Rao
: Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. T.Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

Mr. K.Venkateswara Rao, for the applicants and Mr. N.R.Devaraj, for the respondents are present. Heard both sides. Mr. Venkateswara Rao submitted that the applicants are withdrawing from the OA. In view of the submission made by Mr. Venkateswara Rao, OA is dismissed as withdrawn with no order as to costs.

8/9/92
Deputy Registrar (Judl.)

Copy to:-

1. The Superintendent of Post Offices, Mahabubnagar Division, Mahabubnagar.
2. The Post Master General, Hyderabad Region, Hyderabad.
3. The Chief Post Master, General, Andhra Pradesh Circle, Hyderabad.
4. One copy to Sri. K.Venkateshwara Rao, advocate, 16-11-418/3/2, Moosarambagh, Hyderabad.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

1/11/92

O.A. 719/92

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 9/9/1992

ORDER / JUDGMENT

~~R.A./C.A./M.A. No~~

in

C.A. No.

719/92

~~T.A. No.~~

(W.P. No)

Admitted and interim directions
issued

Allowed.

Disposed of with directions

Dismissed

~~Dismissed as withdrawn~~

Dismissed for default

M.A. Ordered / Rejected

~~No orders as to costs.~~

pvm

